

ITEM NO.802

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.
IA NO.234495/2025- FOR EARLY HEARING

Respondent(s)

Date : 13-10-2025 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mrs. Mona K. Rajvanshi, AOR (mentioned by)
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R
IA NO.234495/2025- FOR EARLY HEARING

List on 16.10.2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR